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Title: Fishermen (Protection and Welfare) Bill, 2022

SHRIMATI APARUPA PODDAR (ARAMBAGH): Sir, I beg to move for leave to introduce a Bill to provide for welfare and protection of the fishermen and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for welfare and protection of the fishermen and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRIMATI APARUPA PODDAR: Sir, I introduce** the Bill.

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PRIVATE MEMBERS' BILLS – Introduced ...Contd.

HON. CHAIRPERSON: Item No. 120, Shri Bhartruhari Mahtab.